

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-189(ND)/2017

IN THE MATTER OF:

State Bank of India

Vs.

Namdhari Food International Pvt. Ltd.

SECTION

Under Section 7 IBC, 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Resolution Professional Applicant : Ms. Pooja, Mr. Sarav, Mr. Gaurav, Advocate

For the Resolution Applicant : Mr. NPS Chawla, Mr. Kaustubh, Advocate

For the Operational Creditor : Mr. Virender Ganda, Senior Advocate.

For the State Bank of India : Mr. BheemSain, Advocate

.....PETITIONER

..... RESPONDENT

Order delivered on 10.07.2018

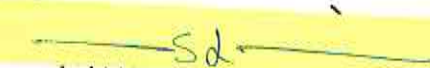
ORDER

Learned counsel for the RP as well as RP in person is present. Learned counsel for applicant is also present. Mr. Virender Ganda, Senior Advocate for one of the Operational Creditor is present and makes a representation that an application in CA No. 174/C-III/ND/2018 has been filed by M/s National Stock Exchange Limited, objecting to the resolution plan which has been filed on 26.05.2018 by the RP being a resolution plan submitted by the applicant Mr. Rajinder Singh and that notice has been taken to the RP. Learned counsel for the RP requests for sometime to be granted to file reply of this application. In view of the said representation ten day's time is granted to the RP to file the reply to this application. Learned counsel for the applicant is directed to also serve a copy of the said application to the counsel for resolution applicant. In addition let a copy of the application be also served upon the learned counsel for the financial creditor namely State Bank of India.

Learned counsel for the RP represents that a report has been filed vide diary No. 4077 dated 21.06.2018 in relation to the progress of CIRP process initiated by this Tribunal. It is further represented that no aspect of the report is required to be highlighted. In view of the same the report is taken on record. Post the matter for further consideration on 01.08.2018.

  
(V.K.SUBBURAJ)  
MEMBER (TECHNICAL)

Varinder Kumar

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)